

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1591  
TO BE ANSWERED ON FEBRUARY 13, 2025**

**STATUS OF SCM IN UTTAR PRADESH**

**NO. 1591. SHRI ANAND BHADAURIA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the status of Smart City Mission (SCM) in Uttar Pradesh along with the funds allocated, released and utilised during the last three years and the current year till 31st January 2025, year and smart city-wise;**
- (b) the steps taken/being taken by the Government to address urban housing amidst urbanization programmes; and**
- (c) whether the Government has introduced schemes or policies to increase urban mobility and public transport reliability under SCM and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) Under the Smart Cities Mission (SCM), ten cities, viz. Agra, Aligarh, Bareilly, Jhansi, Kanpur, Lucknow, Moradabad, Prayagraj, Saharanpur and Varanasi have been selected in the State of Uttar Pradesh. As on 20.01.2025, work orders have been issued in 889 projects amounting to ₹21,104 crore, of which 863 projects (i.e. 97% of total projects) amounting to ₹20,371 crore have been completed and the remaining 26 projects amounting to ₹733 crore are under implementation. The city wise details of projects for these 10 cities are at Annexure-I. The city wise, year-wise details of allocation, release and utilization of central share fund during the last three years and current year till 31st January 2025 is at Annexure-II.**

- (b) To address urban housing, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of the States/ Union Territories by providing central financial assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 with the aim of providing all-weather pucca houses equipped with basic amenities to all eligible urban beneficiaries. The scheme operates through four verticals- Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR), and the Credit Linked Subsidy Scheme (CLSS), as per the eligibility criteria outlined in the scheme guidelines. Mission Period was up to 31.03.2022 which has been extended up to 31.12.2024 only to complete all the sanctioned houses without changing funding pattern and implementation methodology of the scheme. CLSS vertical has not been extended beyond 31.03.2022.**
- (c) Government of India's policy and strategy for Indian Urban Development follows the provisions as laid down in the Constitution of India. It is pertinent to mention here that 'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs)/ Urban Development Authorities.**

**Government of India supplements the efforts of the State/UT Governments through schematic interventions/ advisories and formulating policies, viz., National Urban Transport Policy, 2006, Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017, in order to plan and implement the urban transport systems in most sustainable and viable manner.**

**Under Smart Cities Mission, 1,579 projects amounting to ₹ 37,304 crore (90% of the total projects outlay) have been completed in urban mobility sector. These projects range from smart roads, multilevel car parking, promotion of pedestrian pathways, cycle tracks, Intelligent Traffic Management System etc.**

**Reply to part (a) of Lok Sabha Unstarred Question No. 1591 for answer on 13.02.2025 regarding Status of SCM in UP**

**The city wise details of projects for the 10 selected cities in the State of Uttar Pradesh**

(Amount in ₹ Crore)

State/ City	Total Projects		Completed Projects		Ongoing Projects	
	Projects	Amount	Projects	Amount	Projects	Amount
Agra	62	2,369	62	2,369	0	0
Aligarh	52	1,830	47	1,600	5	230
Bareilly	88	1,476	88	1,476	0	0
Jhansi	78	1,868	78	1,868	0	0
Kanpur	91	3,060	89	3,000	2	60
Lucknow	103	2,126	102	2,115	1	11
Moradabad	41	1,461	39	1,425	2	35
Prayagraj	140	2,295	138	2,231	2	64
Saharanpur	117	1,278	104	952	13	326
Varanasi	117	3,342	116	3,335	1	7
<b>Uttar Pradesh</b>	<b>889</b>	<b>21,105</b>	<b>863</b>	<b>20,371</b>	<b>26</b>	<b>733</b>

As per information provided by Smart Cities in the State of Uttar Pradesh as on 31 January 2025.

**Reply to part (a) of Lok Sabha Unstarred Question No. 1591 for answer on 13.02.2025 regarding Status of SCM in Uttar Pradesh**

**The city wise, year-wise details of allocation, release and utilization of central share fund during the last three years and current year till 31st January 2025 for the 10 selected cities in the State of Uttar Pradesh**

(Amount in ₹ Crore)

State/City	Central Funds Allocated	Central Funds Released	Utilization of Central Release	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	*F.Y. 2024-25 (till 31.01.2025)
Agra	500	490	490	98	98	0	0
Aligarh	500	490	488	98	98	98	0
Bareilly	500	490	485	136	196	98	0
Jhansi	500	490	490	234	147	49	0
Kanpur	500	490	489	49	196	0	0
Lucknow	500	490	490	98	98	98	0
Moradabad	500	490	484	136	147	147	0
Prayagraj	500	490	483	49	98	98	0
Saharanpur	500	490	461	136	49	245	0
Varanasi	500	490	490	98	98	0	0
<b>Uttar Pradesh</b>	<b>5,000</b>	<b>4,900</b>	<b>4,857</b>	<b>1,132</b>	<b>1,225</b>	<b>833</b>	<b>0</b>

As per information provided by Smart Cities in the State of Uttar Pradesh as on 31 January 2025.

\*Note: The concerned smart cities have already claimed all central share fund during previous financial years under SCM.